## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company Under Section		Kanishka SethiaVs-Aspective Commodial Pvt.Ltd. & Ors.  241/242		
	y		Kanishka Sethia	fth Advante 09.11.17.
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## ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 5 are present.

Ld. Counsel for both the parties made a joint request that case may be adjourned as settlement process is going on.

List on 01/12/2017 for hearing.

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Interim order passed earlier shall continue till next date of hearing.

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(Jinan K.R.)

Ad

Member (J)

3d

(Vijai Pratap Singh) Member (J)

Count Warra